

Last year, the Pakistani border police patrol came there on this Jammu-Sialkot border. We objected to it. Then there were flag meetings between the border police authorities attended by the UN military Observers. It was agreed that the Pakistanis would not patrol the area until the matter was settled. This has been the position for the past year or so.

However, on August 18 last, Pakistani border police tried to patrol this area. This again, led to flag meetings. But unfortunately, the matter could not be settled. On August 21, the Pakistani border police insisted on patrolling this strip of territory. Then we objected. Then the Pakistani border police fired, and in self-defence, our police force fired. So far as we know, there have been no casualties on our side. No firing is going on at present. Our troops as such were not present at the scene of the firing. A border violation complaint has been launched with the Chief Military Observer. It is incorrect, as the hon. Member said, that two years ago the Pakistanis killed one of our officers and 11 soldiers at this particular site.

So there is no matter of grave urgency at the present moment. I have given all the facts.

Shri Balraj Madhok: An area of 13 acres of Indian land has been occupied by the Pakistanis in this sector. Because the arms given to the local population have been withdrawn, there is panic among them. Something should be done to give them protection. If the local police and army cannot be there all the time, they should be given back their arms so that they could protect themselves.

Mr. Speaker: This is a suggestion. He says that arms which have been given to them have been withdrawn and he suggests that they should be supplied with those arms.

Shri Jawaharlal Nehru: I do not think that any area has been occupied by Pakistanis there.

Mr. Speaker: In view of the statement made by the hon. Prime Minister, I do not think it is necessary to give my consent to this adjournment motion.

12:14 hrs.

PAPERS LAID ON THE TABLE

CORRESPONDENCE BETWEEN PRIME MINISTER AND AKALI DAL LEADERS

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I beg to lay on the Table of the House copies of the correspondence that has taken place between me and Master Tara Singh and Sant Fateh Singh in the course of the last fortnight. There are five or six letters, and as the House is interested in these developments in the Punjab, I thought the best things would be for all these papers to be placed on the Table here. The latest of them is a message from Sant Fateh Singh which reached my house at about 2 O'clock in the middle of the night and my reply to that was sent about an hour or two ago. I have placed all these papers on the Table. [See Appendix III, annexure No. 29].

Shri Braj Raj Singh (Ferozabad): I had given notice of a Call Attention Motion on the same subject. I understand it was admitted. I have given another notice of renewal.....

Mr. Speaker: Order order. I am not going to allow whatever is not in the Order Paper. The hon. Member was not here. I admitted the Call Attention Notice and I waited for an hour or so. He did not turn up. Later on, he came leisurely.

Shri A. K. Gopalan (Kasergod): Notice was given of a Motion for discussion. It was said two days back that we should wait for some time. I would like to know whether a discussion will be allowed.